

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 135 of 2014

Dated : 10th August, 2015

In the matter of:

Kerala State Electricity Board

....

Appellant(s)

Versus

**Kerala State Electricity
Regulatory Commission**

....

Respondent(s)

ORDER

Bench not assembled today.

Matter is posted for hearing on **14th September, 2015.**

Court Master

rkt